

No. HCA-II /174/1992



**HIGH COURT OF KARNATAKA,  
BELGULURU-560001.  
DATE: 24<sup>th</sup> September, 2024.**

**NOTIFICATION**

**Sub:** Calling of sealed quotations for supply of 60 sets of Red Liveries cloth material (60 Nos. x 03 mtrs. = 180 mtrs.) to this Office- reg.

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It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from firms, for supply of 60 sets of Red Liveries cloth material (60 Nos. x 03 mtrs. = 180 mtrs.) to this Office.

Therefore, firms who are dealing with Manufacturing / Supplying of Red Liveries cloth material, may submit their sealed quotations mentioning their lowest rate, with the following Terms & Conditions:

1. The specifications of 60 sets of Red Liveries cloth material is as under;

Quality of Cloth	Best Quality Terrycot
Colour	Red
Required Quantity	03 Meters x 60 sets = 180 Meters

2. The quotation shall contain:

- a. The rate of Terrycot Red Liveries cloth inclusive of GST and other charges, if any, per meter.
- b. Copy of GST Registration Certificate of the firm.
- c. Copy of PAN of the firm.
- d. The sample of the cloth material intended to be supplied to this office.
- e. Certificate with respect to the quality of the cloth material intended to be supplied to this office from a technical expert.

3. The suppliers/ vendors/ manufacturers submitting the quotations shall pay ₹2,500/- (Rupees Two Thousand Five Hundred only) as Security Deposit in the form of Demand Draft drawn in favour of “The Registrar General, High Court of Karnataka” payable at Bengaluru. The quotation without the Security Deposit would be rejected outright.
4. The Security Deposit will be refunded to those supplier/ vendor/ manufacturer, whose quotations are not accepted.
5. The Security Deposit of the supplier/ vendor/ manufacturer whose quotation is accepted, shall be refunded after the completion of the process.
6. Supply should be made within 14 working days from the date of placing of Purchase Order by this office, along with tax invoice for making payment.
7. The payment will be made to the firm’s Bank account, through Khajane-II Platform of Government of Karnataka as per the Bank details furnished by the firm.
8. The aforesaid Red Liveries cloth material to be supplied by the supplier/ vendor/ manufacturer, at the standards sought by this office. If the materials supplied found damaged/ not satisfactory, the same is liable to be rejected and payment due, if any, towards supply of same may be withheld till the same is replaced with new one.
9. Right is reserved by the High Court of Karnataka to accept/ cancel any quotations without assigning any reason, outright.

The sealed quotation should be addressed to the Registrar General, High Court of Karnataka, Bengaluru – 560 001 and the same shall reach the Tappal Branch of this office on or before 15.10.2024 at 05.00 P.M. Any quotations received after the due date and time shall not be considered and rejected

outright. The sealed cover containing the quotation should be superscribed with “ **QUOTATION FOR SUPPLY OF ‘RED LIVERIES CLOTH MATERIAL’** ”.

The quotations will be opened on 16.10.2024 at 12.30 P.M. in the Chambers of Registrar (Administration), High Court of Karnataka, Bengaluru.

**BY ORDER,**

**Sd/-  
(V. NAGARAJA)  
REGISTRAR (ADMINISTRATION)**